

leaving outstanding purchases of the equivalent of \$ 507.5 million.

(b) to (c). On December 29, 1967 the International Monetary Fund agreed to a revised repurchase schedule proposed by Government of India in respect of outstanding drawings amounting to the equivalent of \$ 387.5 million. Of this \$ 187.5 million was due for repurchase not later than December 31, 1967, \$ 100 million not later than March 28, 1968 and \$ 100 million between April and October 1968. Under the revised schedule, repurchases of \$ 50 million and \$ 40 million are to be made by March 31, and December 15, 1968, respectively. The remainder of \$ 297.5 million is to be repurchased between April 30, 1969 and March 31, 1971.

Protecting of U.S. Dollar

946. SHRI MAYAVAN:
 SHRI HEM BARUA:
 SHRI ANBUCHERIAN:
 SHRI S. K. TAPURIAH:
 DR. RANEN SEN:
 SHRIMATI TARKESHWARI
 SINHA:
 SHRI VIRENDRA KUMAR
 SHAH:
 SHRI JUGAL MONDAL:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the new measures announced by the U.S. Government on the 30th December, 1967 to protect the dollar have greatly affected India in terms of flow of capital and earnings from tourists;

(b) if so, whether any assessment has been made in this regard; and

(c) the steps proposed to be taken by Government to meet the situation?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) to (c). From the statement of President Johnson of United States of America, it appears that new net investments to developing countries will be restricted

to 110 per cent of the 1965-66 average, as against a total ban on U.S. investments in Continental Western Europe and South Africa and 65 per cent of the 1965-66 average in Canada Australia, Britain and Japan. The curbs on travel, however, apply only to the Eastern Hemisphere. The precise nature of the curbs and how they will be operated are yet to be worked out by the Government of the United States of America through administrative and legislative measures. It is, therefore, too early now to make any assessment regarding the effect of these curbs on investments in India. The matter is under constant review and any steps which are necessary to meet the situation will be taken at the appropriate time.

Expert Committee to Study the Effects of Earthquake on Koyna Dam

947. SHRI MAYAVAN:
 SHRI S. M. BANERJEE:
 SHRI SRADHAKAR
 SUPKAR:
 SHRI GEORGE FERNANDES:
 SHRI N. K. P. SALVE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that Government have appointed an Expert Committee to study the effects of the recent earthquake on the Koyna Dam and suggest protective measures;

(b) if so, its personnel and terms of reference; and

(c) when it is likely to submit its report?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO): (a) Yes; Sir.

(b) The Committee consists of:

- (1) Shri N. G. K. Murti, Chairman, Bhakra Management Board,
- (2) Director General, Geological Survey of India.
- (3) Shri P. M. Mane, Member (D&R), Central Water & Power Commission